NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------------|----------|-----------|----------|--|
| CP(CAA) No.30/ BB/ 2017 | 153 | Admission | 230/ 232 | Homeward Residential Corporation India Pvt. Ltd., & Another |

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

1. SAJI. P JOHN

SPJLON Advocale La pottimus

ORDER

Counsel for Petitioner is present. List it on 02/08/2017 on hearing the Counsel for maintainability of this petition at the first instance of Transferee Company.

Member (T)

Member (J)